

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 22nd December, 2016

Time : 10:30 AM

**HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013 & M.A No. 194/2014)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr.V.K. Shukla, Mr.Raman Yadav & Mr. C.D. Singh, Advs. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. Vikas Malhotra, Adv. for MoEF Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv.
FOR ADMISSION			
2.	Appeal No. 58/2016	M/s Ex-Servicemen Welfare Association Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Ganesan Umapathy, Adv. for Appellant
3.	Original Application No. 671/2016 (M.A. 1269/2016)	Randhir Singh & Ors. Vs. Ministry of Environment & Forests & Ors.	Mr. Shish Pal Laler & Mr. Sonit Sinhmar, Advs. for Applicant
4.	Original Application No. 672/2016 (M.A. 1270/2016)	Pradeep Kumar & Ors. Vs. Ministry of Environment & Forests & Ors.	Mr. Shish Pal Laler & Mr. Sonit Sinhmar, Advs. for Applicant
5.	Original Application No. 675/2016 (M.A. 1279/2016)	Saviour Welfare Society Vs. New Okhla Industrial Development Authority & Anr.	Mr. Mihir Malhotra & Mr. Mukul Mathur, Advs. for Applicant
6.	Original Application No. 679/2016	Ojasvi Party Vs. Ministry of Environment & Forests & Anr.	Mr. Mukesh Jain for Applicant
7.	M.A. No. 1287/2016 to M.A. No. 1319/2016 & M.A. No. 1321/2016 to M.A. No. 1441/2016 IN Original Application No. 87/2014	Bhartiya Kisan Sangh Vs. The State of Rajasthan & Ors.	Kashi Nath & Co., Adv. for Applicant in M.As.
AFTER NOTICE			
8.	Original Application No. 616/2016	Sangam Vihar Residents Welfare Association & Anr. Vs. Ministry of Environment & Forest & Ors.	Mr. Jasvinder Kaur, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of UP Ms. Divya Prakash Pande, Adv. for MoEF

FOR COMPLETION OF PLEADINGS			
9.	Original Application No. 554/2016	Nature Care Initiative Vs. Union of India & Ors.	Mr. Purushottam Sharma Tripathi, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Rajdipa Behura, Adv. for R-4 Mr. Bhupender Kumar, LA for R-5 Mr. M. Paikaray, Adv. for R-7 Ms. Yogmaya Agnihotri, Adv. for CECB
10.	Original Application No. 608/2016	Anil Kumar Vs. Union of India & Ors.	Mr. Nishant Gautam, Adv. for Applicant Mr. Raman Yadav, Adv. for State of UP Mr. Raj Kumar, Adv. for CPCB Mr. Daleep Dhyani, Adv. for R-4
FOR HEARING			
11.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015, M.A. No. 1208/2015, M.A. No. 87/2016 & M.A. No. 1049/2016)	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj Sachan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Shariq Ahmed, Adv. Mr. Raj Kumar, Adv. for CPCB
12.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10
13.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Advs. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Vivek Sharma, Adv. for R-4 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
14.	Original Application No. 325/2016 (M.A. No. 992/2016 & M.A. No. 11057/2016)	Shailesh Singh Vs. State of UP & Ors.	Mr. Mirnal Madhav, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1 & 3 Ms. Savitri Pandey, Adv. for R-2 Mr. Pranav Verma, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-5 Mr. B. V. Niren, Adv. for R-7 Mr. Raj Kumar, Adv. for CPCB

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